

CP NO. 5(ND)/2012
RT No.06/2016

Ms.Sudevi Beriwal @Shalini Beriwal.

...Petitioner

Versus.

M/s Shree Lalit Fabrics Pvt. Ltd. & Ors.

...Respondents

Present: Mr. Aashish Chopra with Ms.Rupa Pathania and Ms. Niharika Sharma, Advocates for petitioner.
Mr. Rakesh Kumar with Mr. Vaibhav Sahni, Advocates for respondents.

Mr. Umang Pal, Senior Assistant of Hon'ble Punjab & Haryana High Court is present with the record of CP No.85 of 2001. Original compromise is not attached with the main petition. Learned counsel for the respondent has stated that original compromise is attached with CA No.308 of 2001 in CP No.85 of 2001, and record of CA No.308 of 2001 has not been brought by Umang Pal.

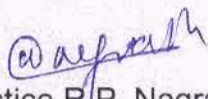
Issue fresh requisition directing Registrar (Judicial), Punjab & Haryana High Court, Chandigarh to produce record of CA No.308 of 2001 in CP No.85 of 2001 along with record of CP No.85 of 2001. Office would attach photo copy of the compromise at pages 80 to 86 of the instant petition with the Summons to Registrar (Judicial).

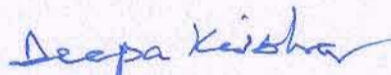
This file was received by transfer from the CLB and taken up for the first time on 20.07.2016 and adjourned for hearing to 02.08.2016. On 19.08.2016 the respondents filed application for permission to place on record the original documents. Reply to the said application was filed on 06.09.2016.

@hepan Thereafter the Tribunal requisitioned original file of CP No. 85 of 2001 in

which CA No. 308 of 2001 from the Hon'ble Punjab and Haryana High Court for further hearing, in order to peruse the original compromise relied upon in the present case. Record of the original compromise is still to be brought by the official of Hon'ble Punjab & Haryana High Court and a fresh requisition has been issued for 17.10.2016.. Therefore, the request be submitted to the Hon'ble President, Principal Bench, National Company Law Tribunal, New Delhi seeking extension of two months more time for disposal of the case as per sub-section (2) of Section 422 of the Companies Act- 2013. .

Post the matter to 17.10.2016.


(Justice R.P. Nagrath)
Member (Judicial)


(Deepa Krishan)
Member(Technical)

September 30, 2016

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